

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date:30th May, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 74/2016(CZ)	Afsar Khan (<i>Vehicle Service Station,Shahdol</i>) Vs. State of M.P. & 5 Ors.	Mr. Rajesh Chand, Adv. Mr. Joseph Thomas, Adv.	
2.	Original Application No. 75/2016(CZ)	Afsar Khan (<i>Marriage Garden Pollution</i>) Vs. State of M.P. & 2 Ors.	Mr. Rajesh Chand, Adv. Mr. Joseph Thomas, Adv.	
3.	Original Application No. 67/2016(CZ)	Naisargik Paryavaran Avam Manav Hit Sanrakshan Samiti (<i>Noise and air pollution</i>) Vs. Union of India & 7 Ors.	Mr. R.S.Verma, Adv. Mr. Rizwan Khan, Adv.	
4.	Original Application No. 62/2016(CZ)	Vinayak Parihar Vs. State of M.P. & 5 Ors.		
FOR HEARING				
5.	Original Application No. 114/2015(CZ) (M.A.No.109/16)	Vinayak Parihar Vs. State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. for R-6	
6.	Original Application No. 21/2013(CZ) (M.A.No.739/15) (M.A.No.792/15) (M.A.No.795/15) (M.A.No.844/15) (M.A.No.847/15) (M.A.No.855/15) (M.A.No.95/16) (M.A.No.211/16) (M.A.No.215/16) (M.A.No.233/16) (M.A.No.539/16) (M.A.No.540/16)	Dr. Alankrita Mehra Vs. Union of India & 9 Ors.	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal,Adv.R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria,Adv.R-6 Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	

7.	Original Application No. 61/2015 (CZ) (M.A.No.658/15) (M.A.No.675/15) (M.A.No.723/15) (M.A.No.762/15) (M.A.No.801/15) (M.A.No.143/16) (M.A.No.500/16)	Ramesh Sharma Vs. State of M.P. & 41 Ors.	Mr. Sivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Deepak Gupta, Adv. Mr. Anil Namdeo, Adv. Mr. Anurag Maheshwari, Adv. Mr. Surendra Singh Rajput, Adv. Mrs. Sujatha Balachander, Adv. Mr. Ravjyot Ghuman , Adv. Mr. Shreyek Gupta, Adv. Ms Gunjan Chowksey, Adv. Mr. Motilal S.Tahilramani,Adv. Mr. M. Bhatnagar, Adv. Ms. Shivali S. Parihar, Adv. Mr. T.R.Rajesh Saini, Adv. Mr. Prakash Singh Jaat, Adv. Mr. Sambhav Sogani, Adv. Mr. Manish Vishwakarma, Adv. Mr. Qasim Ali, Adv. Mr. Hashim Ali, Adv. Mr. Ankit Saxena, Adv. Mr. Kartik Bhatnagar, Adv. Mr. Arujun Sharma, Adv. Mr. Aashish Vargale, Adv. Mr. Vijay Kumar Choudhary, Adv.	
8.	Original Application No. 71/2016(CZ) (M.A.No.468/16)	Ajay Dubey (<i>Sinhasth, Ujjain</i>) Vs. State of M.P. & 5 Ors.	Mr. Joseph Thomas, Adv. Mr. Dilip Kumar Mishra, Adv.	
9.	Original Application No. 13/2016(CZ)	Vijayraj Sharma Vs. State of M.P. & 4 Ors.	Mr. Siddharth Singh, Adv. Mr. Santosh Sharma, Adv. Mr. Sachin K. Verma, Adv.	
10.	Original Application No. 162/2014(CZ) (M.A.No.526/15)	Dr. Subhash C Pandey (<i>MSW Mandideep</i>) Vs. Union of India & 8 Ors.	Dr. Subhash C Pandey in Person Mr. Shivendu Joshi Adv.	
11.	Original Application No. 39/2015 (CZ) (M.A.No.753/15) (M.A.No.12/16) (M.A.No.390/16)	Vinayak Parihar Vs State of M.P. & 5 Ors	Mr. Vijay Shahani, Adv. Ms. Poonam Shahani, Adv. Mr. Ramdarash Tiwari, Adv. Mr. Hitesh Mishra, Adv.	
FOR COMPLIANCE				
12.	Appeal No. 53/2015(CZ)	Rajamal Vs. MP SEIAA & 5 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	

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